

**IN THE NATIONAL COMPANY LAW TRIBUNAL, NEW DELHI**  
**COURT-V**

**Item No.-527**  
IB-2036/ND/2019

**IN THE MATTER OF:**

M/s Micra Clouds Services Pvt Ltd  
V/s.  
M/s Masters India Pvt Ltd

....Applicant

....Respondent

**SECTION**  
U/s 9 IBC

Order delivered on 05.07.2021

**CORAM:**

**SHRI ABNI RANJAN KUMAR SINHA**  
**HON'BLE MEMBER (JUDICIAL)**


**SHRI K.K. VOHRA,**  
**HON'BLE MEMBER (TECHNICAL)**

**PRESENT:**

For the Applicant :  
For the Respondent :

**ORDER**

Re-notified to 06.07.2021.

  
(Anil Kumar)  
For (Court Officer, C-V)